

better vintage customers with good credit scores, GST Track record, profitability track record, satisfactory credit parameters as per bank's requirements and internal credit parameters to build a quality MSME portfolio with adequate credit risk mitigation.

MSME applicants for loans

2110. PROF. M. V. RAJEEV GOWDA: Will the Minister of FINANCE be pleased to state:

- (a) how many applicants have already applied for 59-minute loan scheme launched by the Prime Minister in November, 2018;
- (b) how many of these applicants have submitted the details of their collateral;
- (c) how many of the total loans have been approved for sanctions; and
- (d) the details, sector-wise, of the applicants who have applied for the loan?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) As on 25.12.2018, 1,31,028 completed applications have been received on the psbloansin59minutes.com portal, since launch of the portal.

(b) Applicants are not required to submit details regarding their collateral on the portal.

(c) As on 25.12.2018, 1,12,043 applications for loans have been accorded in principle approval on the portal and sanctions have been made in respect of 40,669 cases.

(d) The top sectors for which applications have been approved so far on the portal are Textiles, Engineering and Capital Goods, Retail and e-commerce, Construction Material, Fast Moving Consumer Goods (FMCG), Food and Beverages, Consumer Durables, Health Care, IT/ITES, Auto and Ancillary sectors.

Harassment in settlement of Vehicle Insurance claims

2111. DR. V. MAITREYAN: Will the Minister of FINANCE be pleased to state:

- (a) the details of documents required to be submitted for settlement of accidental insurance claims of a commercial vehicle/ taxi;
- (b) whether toll plaza slip is a mandatory document for settlement of accident insurance claims;
- (c) if not, whether the victims of accidents are facing harassment in settlement

of vehicle insurance claims due to high handedness of insurance companies on this account;

(d) if so, the details of complaints of such nature received through Government/private sector insurance companies in the last three years, and the redressals made; and

(e) the action taken against such insurance companies?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) For settlement of accidental insurance claims of commercial vehicles/taxis, the insurance company concerned may seek documents /requirements depending on the nature and circumstances of the claim made, as per the terms and conditions of the policy. Insurance Regulatory and Development Authority of India (IRDAI) has not mandated requirement of any specific documents for settlement of accidental insurance claims of a commercial vehicle/taxi.

None of the provisions of IRDAI Protection of Policyholders' Interests Regulations, 2017 mandate production of toll plaza documents for settlement of accident claims. No insurer has made toll plaza slip as a mandatory document for settlement of accident insurance claim.

(c) to (e) As per records, the Authority has not received any complaint of harassment by insurance companies for production of toll plaza slips to settle an accident insurance claim.

NABARD loan to irrigation projects

2112. SHRI A.K. SELVARAJ: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the National Bank for Agriculture and Rural Development (NABARD) has approved ₹ 65,634.93 crores loan for 93 irrigation projects;

(b) if so, the details thereof;

(c) whether it is also a fact that it is mandated to provide ₹ 70,000 crore loan to these projects to be completed by 2019; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (d) During 2016-17, ninety-nine (99) on-going Major/Medium Irrigation (MMI) projects (including phases) under Pradhan Mantri Krishi